

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:394  
ANSWERED ON:02.08.2011  
BARREN LAND  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has undertaken any survey to identify the quantum of barren land in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether there is any proposal to distribute such barren land to landless peasants and farm labourers;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken to ensure food security in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) & (b): As per available estimates (December 2010), total barren land is about 17.02 million ha. across the country. State-wise details of barren land is annexed.
- (c) & (d): As per Seventh Schedule of the Constitution of India, land falls under purview of State Governments and, therefore, it is for State Governments to distribute such barren land to landless peasants and farm labourers.
- (e): Government of India, Ministry of Agriculture is implementing various major schemes, namely, Macro Management of Agriculture (MMA), National Food Security Mission (NFSM), National Horticulture Mission (NHM), Micro Irrigation Scheme (MIS) and Rashtriya Krishi Vikas Yojana (RKVY) to enhance productivity and sustaining food security in the country.